



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-30/2020/1500/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Rajak, Chief Judicial Magistrate,
cum i/c District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 11th March, 2020.

Sub:- **Casual leave .**

Ref:- Your letter No. CJDH/520/2020, dtd. 05.03.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 11.03.2020 with station leave permission, from the evening of 07.03.2020 till the morning of 12.03.2020, has been granted, subject to availability of casual leave in your credit for the year 2020. The Addl. Chief Judicial Magistrate, Dhemaji and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-30/2020/1501/1 dated 11.3.2020
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)